

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.05.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 590 of 2020 & I.A. No. 156 of 2021	Bank of India & Ors. Vs. Ferro Alloys Corporation Ltd. Through Bhuban Madan	Sudhir Bisla	Malak Bhatt Charu Bansal Priya Singh Prabh Simran Kaur-R1

For Direction

2.	Comp. App. (AT) (Ins) No. 849 of 2020	Mohan Gems & Jewels Pvt. Ltd. Through its Liquidator, Debashish Nanda Vs. Vijay Verma & Anr.	Niharika sharma	Abhishek Parmar-R1 Vikas Mehta-R2
3.	Comp. App (AT) (Ins) No. 909 of 2020	Anil kaneria & Ors. Vs. Vineeta Maheshwari RP of Kaneria Granito Ltd.	Abhishek Garg	Ravi Raghunath Vineeta Maheshwari-RP
4.	Comp. App. (AT) (Ins) No. 332 of 2021	Asset Reconstruction Company (India) Ltd. Vs. Malwa Industries Ltd.	Usha Singh	

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**By the order of Hon’ble Officiating Chairperson
-sd/-
Registrar**